1	2	. 3	4
19.	Nagaland	88 <b>9</b> 5	1154.61
20.	Orissa	699.79	2207.11
21	Punjab	127.40	621.77
22.	Rajasthan	851.99	8347.66
23.	Sikkim	70 97	1245.66
24.	Tamil Nadu	353.14	2192.61
25.	Tripura	76.60	345.75
26.	Uttar Pradesh	1245.03	10535.99
27	Uttaranchal	201.04	385.78
28.	West Bengal	579.17	1903.72

## Acute shortage of drinking water in Karnataka villages

1581 SHRIMATI PREMA CARIAPPA: Will the Minister of RURAL DEVELOPMENT be pleased to state

- (a) whether it is a fact that there is an acute shortage of drinking water in the villages of Karnataka due to persistent drought in the state for the last three years;
- (b) the steps Government have taken during the last three years to solve the drinking water problem in rural Karnataka, year-wise; and
  - (c) the results achieved therefrom?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI A NARENDRA): (a) Government of Karnataka has informed that there has been an acute shortage of drinking water in the rural areas of Karnataka due to persistent drought in the State for the last three years.

(b) and (c) Provision of drinking water supply is a State subject and schemes for providing drinking water supply facilities are implemented by the State Governments from their own resources. The Government of India only supplements efforts of the State Governments by providing financial assistance under the Accelerated Rural Water Supply Programme (ARWSP). For mitigation of drought, the Government of India have been

administering the National Calamity Contingency Fund (NCCF) and the Calamity Relief Fund (CRF) through the Ministry of Agriculture and Ministry of Home Affairs respectively. With effect from the year 2002-03, the Department of Drinking Water Supply is also keeping 5% of the funds allocated under the Accelerated Rural Water Supply Programme (ARWSP) in a financial year to meet contingencies arising out of natural calamities and emergent situations, including drought. During the last three years, funds have been provided to the Government of Karnataka under various programmes as under:—

(Rs. in lakhs)

Year	Accelerated Rural Water Supply Programme (Normal) including DDP			Prime Minister's Gramodaya Yojana (Rural Drinking- Water component)	Sector Reforms	Swajaldhara
2001-02	13861.68	-	-	1127.00	-	-
2002-03	14197.68	157.68	-	1200.00	-	109.07
2003-04	11312.00	750.00	2522.25	1200.00	2958.60	768.37

The Government of Karnataka has reported that they have utilized the funds released for providing drinking water under various rural water supply programmes and also to mitigate the drinking water scarcity problems due to drought.

## Drinking water scheme proposals of Uttaranchal

†1582. SHRI HARISH RAWAT: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) the details of the proposals received under various drinking water related schemes from the State of Uttaranchal during the last three years alongwith the details of the schemes sanctioned and the amount released by Central Government thereunder;

<sup>†</sup>Original notice of the question was received in Hindi.